

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

109. C.P.(IB)-2425(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SHRI. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **01.02.2024**

NAME OF THE PARTIES: M/S Megictel Solutions Pvt Ltd

V/s.

M/S Zicom Saas Pvt Ltd.

SECTION 9 OF IBC, 2016

ORDER

Hearing through: VC and Physical (Hybrid Mode)

None appeared for the parties.

We note from the order dated 05.02.2019, this matter was reserved for order by Bench consisting of Mr. Bhaskara Pantula Mohan, Member (J) and Mr. V. Nallasenapathy, Member (T). However, the order has not been pronounced so far. Since both the members have demitted the office. Hence, the matter is de-reserved for hearing.

Registry is directed to issue notice to the Petitioner and the Respondent intimating the next date of hearing.

Registry is also directed to make available the copy of the notice, postal receipt and track report/acknowledgement before this Bench on the next date of hearing. List on **26.02.2024** for hearing.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
--Rajeev--

Sd/-
LAKSHMI GURUNG
Member (Judicial)